

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-298/2020)**

Yasser Ismail

...Petitioner.

Vs

State of Goa and ors.

...Respondents.

Shri Shirin Naik, Advocate for the petitioner.

Shri M. Salkar, Govt. Advocate for the respondent nos.1 to 3.

Respondent no.5 present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:24th November, 2020.

P.C.

Shri M. Salkar, the learned Govt. Advocate, appears for the respondent nos.1 to 5.

2. The fifth respondent has appeared in person and sought time to engage a counsel.
3. Other respondents are said to have been served.
4. The petitioner's counsel wants to amend the pleadings to bring on record later developments. He is free to do so.
5. Post the matter on 8.12.2020.

DAMA SESHADRI NAIDU, J.

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